

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 252**

TO BE ANSWERED ON THE 04TH FEBRUARY, 2025/ MAGHA 15, 1946 (SAKA)

BHARATPOL PORTAL

**†252. SHRI PARBHUBHAI NAGARBHAI VASAVA:
SHRI YOGENDER CHANDOLIA:
SHRI SHANKAR LALWANI:
SHRI PRADEEP KUMAR SINGH:
SHRI VIJAY BAGHEL:
SHRI VISHWESHWAR HEGDE KAGERI:
SHRI P C MOHAN:
SHRI P P CHAUDHARY:
SHRI SUKHJINDER SINGH RANDHAWA:
SHRI KOTA SRINIVASA POOJARY:
SHRI TAPIR GAO:
SHRI KHAGEN MURMU:
SHRI BALABHADRA MAJHI:
SMT. KRITI DEVI DEBBARMAN:
SHRI TEJASVI SURYA:
SHRI RAVINDRA SHUKLA ALIAS RAVI KISHAN:
SHRI BHARTRUHARI MAHTAB:
DR. BHOLA SINGH:**

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of online portal created/started recently to register cyber crime complaints;**
- (b) whether the Government has any proposals/plans to expand the capabilities of the BHARATPOL Portal beyond criminal investigations to include international cooperation, counterterrorism, cybersecurity and financial fraud detection and if so, the details thereof;**
- (c) the details of States/UTs and Central law enforcement agencies currently using/integrated into the BHARATPOL system;**
- (d) the details of technical training/capacity building programmes being provided/implemented to police forces and investigative and law enforcement agencies to ensure optimal use of the portal; and**

(e) whether the portal has led to measurable improvements in crime resolution rates and international cooperation in criminal investigations and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (e): BHARATPOL portal was launched on 07.01.2025 by Shri Amit Shah, Union Home Minister of India. The modules seek to provide assistance to indian law enforcement agencies in seeking assistance from foreign law enforcement agencies in criminal matters relating to transnational organized crime, trafficking in narcotics, migrants and arms, organized cyber crimes, economic fraud, child pornography and terrorism etc.. Currently, BHARATPOL Portal has the following five modules:

(1) Connect Module: It connects CBI as National Central Bureau for INTERPOL in India with all law enforcement authorities in India on a single platform.

(2) Broadcast Module: Requests from foreign countries for assistance or criminal intelligence shared by foreign countries can be transmitted for action or information to Indian law enforcement agencies.

(3) INTERPOL References Module: It facilitates rapid international assistance through INTERPOL channels to Indian law enforcement agencies for Investigation abroad.

(4) INTERPOL Notices Module: It facilitates rapid, secure and structured transmission of requests for INTERPOL Notices to Indian Law Enforcement Agencies.

(5) Resources Module: It provides access to relevant documents and capacity building resources.

All INTERPOL Liaison Officers (ILOs) of all States/UTs and Central Law Enforcement Agencies are connected with CBI and all Unit Officers (UOs) of States/UTs Central Law Enforcement Agencies are connected with respective ILOs through connect module of BHARATPOL Portal. Presently 51 Law Enforcement Agencies (Annexure 1) and more than 500 unit offices of various law enforcement agencies are connected through this portal.

A training session was conducted at CBI Headquarters on 07.01.2025 (afternoon) for all INTERPOL Liaison Officers (ILOs) on BHARATPOL Portal vis-a-vis International Police Cooperation. For capacity of the law enforcement agencies in respect of the use of the portal, in person training courses are being scheduled in coming months. The CBI academy at Ghaziabad is also organising training programme for BHARATPOL for creating awareness of the Portal and its effective use among the law enforcement agencies.

BHARATPOL Portal has already started receiving requests from States/UTs and Central Law Enforcement Agencies for publication of INTERPOL Notices and requests for assistance in criminal matters through INTERPOL References. Since the launch of the portal on 07.01.2025, Sixteen (16) requests for publication of Interpol notices have been received from the Law Enforcement Agencies through this Portal. At the same time Eight (08) Interpol references seeking assistance from Foreign Law Enforcement Agencies have been received through this Portal. Thirty (30) international references received from foreign countries seeking assistance from Indian law enforcement agencies have been forwarded through this portal.

LIST OF ILOs on BHARATPOL till date

Sr. No.	State
1	Central Bureau of Investigation
2	LADAKH POLICE
3	JHARKHAND POLICE
4	ASSAM POLICE
5	TELANGANA POLICE
6	GOA POLICE
7	KOLKATA POLICE
8	GUJARAT POLICE
9	Directorate of Enforcement
10	RAJASTHAN POLICE
11	NCRB
12	PUNJAB POLICE
13	ODISHA POLICE
14	MADHYA PRADESH POLICE
15	ANDHRA PRADESH POLICE
16	DELHI POLICE
17	MEGHALAYA POLICE
18	CHATTISGARH
19	HARYANA
20	Central Board of Direct Taxes(CBDT)
21	KERALA POLICE
22	TRIPURA POLICE
23	MAHARASHTRA POLICE
24	JAMMU & KASHMIR POLICE
25	CHANDIGARH POLICE
26	ANDAMAN & NICOBAR POLICE
27	KARNATAKA POLICE
28	MANIPUR POLICE
29	Directorate of Revenue Intelligence

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30	Sardar Vallabhbhai Patel National Police Academy (SVPNPA)
31	MAC IB MHA
32	BOI HQRS, NEW DELHI
33	CISF
34	COAST GUARD
35	ITBP
36	UTTARATAKHAND POLICE
37	I4C
38	MUMBAI POLICE
39	UTTAR PRADESH POLICE
40	NAGALAND POLICE
41	National Investigation Agency
42	HIMACHAL PRADESH POLICE
43	ARUNACHAL PRADESH POLICE
44	WEST BENGAL POLICE
45	SIKKIM POLICE
46	RPF
47	SSB
48	BSF
49	NSG
50	Bihar POLICE
51	Archaeological Survey of India
